

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/1346/2024
PETITION NUMBER : CP/IBC/119/2021
NAME OF THE APPLICANT : State Bank of India
NAME OF THE RESPONDENT(S) : Anny Johnson
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. K. Chandrasekharan for the Petitioner. Ld. Counsel Mr. Pawan Jhabakh for the Respondent / Personal Guarantor. Ld. RP is present in person.

Reply has not been filed by Personal Guarantor. 2 weeks time allowed. This is the final opportunity.

List the matters for hearing on **22.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk